

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

OA No. 469 of 2000

Thursday, this the 28th day of September, 2000.

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER
HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

1. S. Reghu, S/o. Sadanandan,
Extra Departmental Mail Carrier,
Kamukumchery PO, Piravanthoor,
Punaloor, residing at
Retna Vilasam, Piravanthoor PO,
Punaloor - 689 696 ...Applicant

[By Advocate Mr. M.R. Rajendran Nair]

Versus

1. The Sub Divisional Inspector (Postal),
Punalur Sub Division, Punaloor.
2. Union of India, represented by the
Secretary to Government of India,
Ministry of Communications,
New Delhi. Respondents

[By Advocate Mr. T.C. Krishna, ACGSC]

The application having been heard on 28th September, 2000,
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

It is submitted by the learned counsel for respondents that he has been instructed that the respondents in the light of the decision of this Bench of the Tribunal in OA No.45/98 have examined the case and it has been decided that the request of working Extra Departmental Agents including the applicant for appointment by transfer to the post of Extra Departmental Delivery Agent, Avaneeswaram already received will be considered and the selection of one P. Ajayakumar will be regularised only if the working Extra Departmental Agents are found ineligible or unsuitable.

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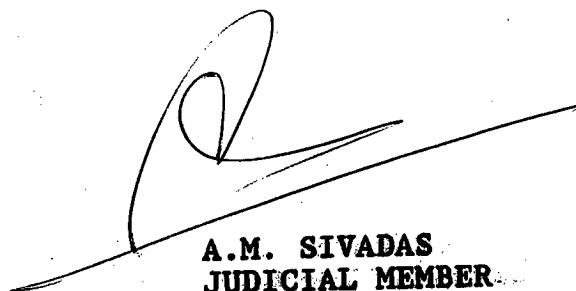
2. The learned counsel appearing for the applicant submitted that in the light of the submission made by the learned counsel for respondents, this Original Application may be closed.

3. Accordingly, the Original Application is closed. No costs.

Thursday, this the 28th day of September, 2000



G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER



A.M. SIVADAS
JUDICIAL MEMBER

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